

L  
C.A.No. 3141 OF 1999

ITEM No.64

Court No.10

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No.5 in I.A. No.1 In I.A.4 in  
Civil Appeal No.3141/1999

BINA MURLIDHAR HEMDEV & ORS

Appellant (s)

VERSUS

KANHAIYALAL LOKRAM HEMDEV & ORS

Respondent (s)

( With Appln(s). for directions )  
( With Office Report )

Date : 10/03/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant (s)

Ms. V. Mohana,Adv.  
Mr. Udai Umesh Lalit,Adv.

For Respondent (s)

Mr. Ganesh, Sr.Adv.  
Mr. Mahesh Agarwal,Adv.  
Mr.Rishi Agarwal,Adv.  
Mr. Alok Aggarwal,Adv.  
Mrs V.D. Khanna,Adv.  
Mr. E.C. Agrawala,Adv.  
Mr. S.S. Khanduja,Adv.  
Mr. R. Sathish,Adv.  
Ms. Indu Malhotra,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Learne counsels for both the parties argued for one  
and an half hours. Arguments concluded. Judgment reserved.

.SP1

(Saroj Bala)  
PA to Addl. Registrar

(Veera Verma)  
Court Master